

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/954(CHE)/2024**

**PETITION NUMBER : CP(IB)/566(CHE)/2018**

**NAME OF THE APPLICANT : A Arumugam (Liquidator)  
M/s. Xedon Media Pvt Ltd**

**NAME OF THE RESPONDENT(S) : ---**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg 15 of IBBI  
Reg 2016**  
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**ORDER**

Ld. Counsel Mr. Kasthuri Rangan for the Applicant.

This IA has been filed to take on record the 18<sup>th</sup> Quarterly progress Report for the quarter ended 31<sup>st</sup> March 2024 of Corporate Debtor M/s. Xedon Media Pvt Ltd. The same is taken on record subject to all just exceptions.

**IA is accordingly disposed off.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk